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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCA/10/2016
NAME OF THE PETITIONER(S) : Shri. M Palanisamy
NAME OF THE RESPONDENT(S) : K.V.P. Farms & Designs Private Limited & 3 Others
UNDER SECTION : 634A

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1) MOHEET. L. RATHORE
FOR K. APARNA DEVI

FOR THE RESPONDENTS

Moheet

2 Naveen Kumar Murtli
for K. Ramasamy

For Petitioner

Naveen

ORDER

Counsels representing both the parties are present. Counsel for petitioner stated that there is a chance of exploring the possibilities of settling the matter between the parties and prayed for time to file a fresh proposal regarding fixing of the value of the shares. Time is enlarged at request with a direction to the counsel for petitioner to furnish a copy of the fresh proposal to the other side for consideration prior to the next date of hearing and both the counsels are further directed to make submissions in relation to the proposal for settlement. Put up on 12.02.2018.

-sd-
(S VIJAYARAGHAVAN)
Member (Technical)

-sd-
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

bc